

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : SR/1057/2020 IN CP/507/IB/2017  
NAME OF PETITIONER : State Of Tamilnadu, Commercial Taxes Department,  
Assistant Commissioner  
NAME OF RESPONDENT : V Mahesh (RP) M/s Of Diamond Engineering  
Chennai Pvt Ltd & Another  
SECTION : Sec 60(5) Of IBC 2016  
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**ORDER**

Due to paucity of time, the matter is adjourned to **14.09.2021** for hearing and disposal.

  
**(K.NATARAJAN)**  
Deputy Registrar

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